

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 481 of 2020

IN THE MATTER OF:

Albanna Engineering LLC.

...Appellant

Versus

Singhvi Movers Ltd. & Ors.

...Respondents

Present:

For Appellant :

**Mr. Santosh Paul, Senior Advocate with
Mr. Reiji George and Mr. John Mathew, Advocates**

For Respondents :

**Mr. Shikhil Suri, Ms. Shilpa and Ms. Mahima
Aggarwal, Advocates for R-1 to R-4
Mr. Rajesh Kumar Gautam, Mr. Anant Gautam and
Ms. Nipun Sharma, Advocates for R-6 and R-7
Mr. Pranoy Harilal, Advocate for R-8**

**Mr. Anand Shankar Jha and Mr. Arpit Gupta,
Advocates for R-9**

O R D E R

(Through Virtual Mode)

07.08.2020 Mr. Rajesh Kumar Gautam, learned counsel representing the Respondent Nos. 6 and 7 does not intend to file reply. He may file the status report with respect to the 'CIRP' process.

Mr. Anand Shankar Jha, Advocate appears on behalf of Respondent No. 9. Despite service of notice, there is no appearance on behalf of Respondent Nos. 8 and 10. Notice has been served upon Respondent No. 5. Learned counsel for the Appellant also claims to have served notice upon Respondent No. 5 through *e mail* but there is no appearance on behalf of Respondent No. 5.

At this stage, Mr. Pranoy Harilal, Advocate appeared on behalf of Respondent No. 8. Thus only Respondent No. 5 and Respondent No. 10 remain unrepresented. However, their non-representation would not impede further progress in this Appeal.

Reply filed by Respondent No. 1 is taken on record. Learned counsel for Respondent No. 9 seeks and is permitted to file short affidavit in place of reply-affidavit. Respondents, other than Respondent Nos. 1 and 6 & 7, may file their reply-affidavit within two weeks. Rejoinder, if any, may be filed within two weeks thereof.

Pleadings be completed and the appeal be processed for hearing on **8th September, 2020.**

Learned counsel for the parties may also file their written submissions, not exceeding three pages and compilation of relevant case laws, along with their pleadings.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

/ns/gc/